

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.28 of 2013 &
I.A. No. 44 of 2013**

Dated : 14th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Chhattisgarh State Power Distribution Corp. Ltd.Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory Commission & Anr.
....Respondent(s)**

Counsel for the Appellant(s): Ms. Suparna Srivastava
Counsel for the Respondent(s): Mr. C.K. Rai for R.1

ORDER

Post the matter for further hearing on **09.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/sm